

INTERIM REPORT OF JOINT COMMITTEE IN THE MATTER OF O.A No 194 OF 2020 (SZ) SUBMITTED BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, SOUTHERN ZONE, CHENNAI, AS PER ORDERS DATED 07.10.2020 -REG.

PREAMBLE

In the Original Application No. 194 of 2020 (SZ), filed by Shri. Sarvabhoom Bagali Vs State of Karnataka, the Hon'ble National Green Tribunal (NGT), Chennai issued an Orders on 07.10.2020 with the following directions:

" 11. In order to ascertain the impact of such conditions on Environment, we feel it appropriate to appoint a Joint Committee comprising of 1) a Senior Scientist from Regional Office, Ministry of Environment, Forests and Climate Change (MoEF&CC), Regional office, Bangalore, 2) a Senior officer from State Environment Impact Assessment Authority (SEIAA), State of Karnataka 3) Senior officer from Central Pollution Control Board and 4) Senior Officer from Director of Mining and Geology of the respective Districts namely, Gadag, Raichur and Kalburgi of State of to inspect the areas in question and submit a factual and consider the nature of conditions imposed, its impact on sand mining whether they are in violation of the Sustainable Sand Mining Policy issued by the Ministry of Environment, Forests and Climate Change (MoEF & CC), Whether there are any violations committed by the persons to whom the Environmental Clearances were granted regarding excess mining than the quantity permitted and the depth of mining that is being done and what is the impact of environment on account of use of semi mechanised machineries for the purpose of sand mining which is not permissible as per the Sustainable Sand Mining Policy of 2020 as well and if any violation is found to assess the environmental compensation and also further action taken to rectify the deficiency if any, in the conditions imposed and submit a factual as well as action taken report.

12. State Environment Impact Assessment Authority Bangalore shall be the nodal agency for coordination and also for co-ordination and for providing all necessary logistics for purpose".

Pursuant to the request made by the State Environment Impact Assessment Authority, Bangalore the concerned member institution of the joint committee have nominated the officers to represent them in the joint committee. Hence, the Joint committee was constituted.

1	A Senior officer from Regional Office, Ministry of Environment, Forest and Climate Change (MoEF&CC), Bangalore	<p>For Raichur District</p> <p>Sri.E.Thirunanavukkarasu, Scientist E, Additional Director, Ministry of Environment, Forest and Climate Change (MoEF&CC), 4th Floor, 17th Main Road, Block II, Kendriya Sadan, Koramangala, Bangalore-560034. Mobile No:7290835157</p> <p>For Gadag District</p> <p>Dr. Murali Krishna, Scientist D, Ministry of Environment, Forest and Climate Change (MoEF&CC), 4th Floor, 17th Main Road, Block II, Kendriya Sadan, Koramangala, Bangalore-560034. Mobile No:9654684977</p> <p>For Kalaburgi District</p> <p>Dr. Prabhu, Scientist C, Ministry of Environment, Forest and Climate Change (MoEF&CC), 4th Floor, 17th Main Road, Block II, Kendriya Sadan, Koramangala, Bangalore-560034. Mobile No:9894214714</p>
2	A Senior officer from Central Pollution Control Board and	Smt. Anjana Kumari V Scientist D, Central Pollution Control Board, Regional Directorate, Bangalore Mobile No: 9916355576
3	Senior Officer from Director of Mining and Geology, Gadag District	Sri.Rajesh D.S Senior Geologist Department of Mines & Geology Gadag Mobile No: 9743912463

4	Senior Officer from Director of Mining and Geology of the respective Districts namely, Raichur	Sri. Vishwanath. M Senior Geologist Department of Mines & Geology (NZ) Raichur Mobile No: 9886625630
5	Senior Officer from Director of Mining and Geology, Kalburgi District	Sri.Mohan S Deputy Director (In charge) Department of Mines & Geology Kalburgi Mobile No: 8892273374
6	A Senior officer from State Environment Impact Assessment Authority (SEIAA), Karnataka	Sri. Kiran Kumar. B.S Scientific Officer Grade-1, Department of Forest, Environment and Ecology, 7 th Floor, Room No-706, 4 th Gate, M.S. Building, Bangalore-560001 Mobile No: 9844464546

The Joint Committee comprising of following officials inspected the project sites of Raichur during 23.11.2020 to 26.11.2020, Kalburgi during 07.12.2020 - 08.12.2020 and Gadag during 09.12.2020 -10.12.2020 to verify the factual status:

Sl.No	Name of the officer
1.	Sri E. Thirunavukkarasu, Scientist 'E', MoEF&CC - Raichur inspection
2.	Dr. Murali Krishna, Scientist D, MoEF&CC- Gadag inspection
3.	Dr. Prabhu, Scientist C, MoEF&CC - Kalburgi inspection
4.	Sri. Vishwanath. M, Senior Geologist Department of Mines & Geology (NZ) Raichur
5.	Sri. Mohan S, Deputy Director (In charge), Department of Mines & Geology Kalburgi
6.	Sri. Rajesh D.S Senior Geologist, Department of Mines & Geology, Gadag
7.	Smt Anjana Kumari V, Scientist D, Central Pollution Control Board
8.	Sri Kiran Kumar B S, Scientific Officer, Grade-I, SEIAA, Karnataka

Following officials from office of Department of Mines & Geology, Department of Revenue and police Department were also present during the inspection are:

1. Smt K. Pusphalatha, Senior Geologist, O/O Joint Director, Department of Mines & Geology, Ballari
2. Shri. Madhuraj, Tahsildar, Deodurga.Sri. Gopi Krishna, Geologist, Raichur
3. Shri Manjunath, Geologist, Department of Mines & Geology, Raichur.

4. Shri Gopikrishna Geologist, Department of Mines & Geology, Raichur.Sri.
5. Shri Syed Fazil Geologist, Department of Mines & Geology,
6. Shri RM Nadaf, Circle Inspector, Deodurga.Raichur.
7. Shri K Rangaiyah, Police Sub Inspector, Deodurga.
8. Sri.Umesh, Geologist, Department of Mines & Geology, Gadag
9. Sri. Santhosh. Geologist, Department of Mines & Geology, Gadag
10. Sri. Chauhan. AEE, Department of Mines & Geology, Kalaburgi,
11. Sri.Riyaz, Geologist, Geologist, Department of Mines & Geology, Kalaburgi

36 sand mining blocks in Gadag, one each sand mining blocks in Kalburgi & Raichur were inspected by the joint committee. The preparation of report is under progress. In view of huge quantum of work involved in preparation of report, the Joint committee members opined to seek additional time for submission of final report. Therefore, it is respectfully requested to Hon'ble tribunal to grant additional six weeks' time for submission of final report.



(Kiran Kumar B S)

Scientific Officer, Grade-I,
Dept of Forest, Ecology and Environment
& SEIAA, Karnataka